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* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ CS(COMM) 297/2018

EASTERN BOOK CO. & ORS. Plaintiffs

Through: Mr. Kotla Harshavardhan,

Mr. Anandh Venkataramani,

Ms.Mansi Sood and Mr. Gaurav

Sansanwal, Advs.

versus

DB MADAK & ANR. Defendants

Through: Mr. S. K. Mohanty, Adv and Mr.

Amit Acharya, Advs.

CORAM:

HON'BLE MR. JUSTICE YOGESH KHANNA

ORDER

26.04.2019

Hon'ble Judge is not holding the Court today.

List on 04.07.2019.

BY ORDER

COURT MASTER

APRIL 26, 2019 *VLD*